

SHRI RAM DEAN (Lalganj): Sir, I beg to move:

"That this House do agree with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th February, 1975."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th February, 1975."

The motion was adopted

15.31 hrs.

IRWIN AND WILLINGDON HOSPITALS, NEW DELHI, (Renaming) Bill*

SHRI RAJDEO SINGH (Jaunpur): Sir, I beg to move for leave to introduce a Bill to change the English names of Irwin and Willingdon Hospitals, New Delhi.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to change the English names of Irwin and Willingdon Hospitals, New Delhi."

The motion was adopted

SHRI RAJDEO SINGH: Sir, I introduce the Bill.

15.32 hrs.

CURB ON FOREIGN MONEY BILL

SHRI RAJDEO SINGH (Jaunpur): Sir, I beg to move for leave to intro-

duce a Bill to curb the use and import of foreign money for publication of publicity materials and for running of any educational, social and religious institution or organisation in the country.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to curb the use and import of foreign money for publication of publicity materials and for running of any educational, social and religious institution or organisation in the country."

The motion was adopted

SHRI RAJDEO SINGH: Sir, I introduce the Bill

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Eighth Schedule)

SHRI PURUSHOTTAM KAKODKAR: (Panjim): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill—further to amend the Constitution of India."

The motion was adopted.

SHRI PURUSHOTTAM KAKODKAR: Sir, I introduce the Bill.

15.34 hrs.

DELHI DRAMATIC PERFORMANCES BILL*

श्री मधु लियये (बांका) : उपाध्यक्ष महोदय, मैं नाट्य प्रदर्शन और नाट्य कला को और अधिक अच्छे ढंग से विनियमित और

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